

Office of the Registrar-In-Charge of Nezarath Department  
District Judge's Court, Purba Bardhaman

Notice Inviting Quotation  
No.....०४...../ Dated: 18.02.2021

**Name of the work :** Purchasing Printers and UPS-s for the computers in use in various courts and departments of the Judgeship of Purba Bardhaman.

**Description and quantity :**

Sl. No.	Description	Quantity
1.	H.P. 1020 Laser Printer	04 Pcs
2.	H.P. 1020 plus LaserJet Printer	20 Pcs
3.	12 Volts UPS Zabronics	20 Pcs

Sealed quotations, are invited from all willing Vendors for above mentioned work in pursuance of order Learned District Judge, Purba Bardhaman dated 27/01/2021 and 08/02/2021. The bidders must quote the rate taking into account the following terms and conditions

**Terms & Conditions**

1. The quotations should be properly sealed, signed and stamped and should be dropped in the designated quotation box kept in front of the Nezarath Department, District Judge's Court, Purba Bardhaman, P.O. & P.S.-Burdwan, Pin - 713101 by 05.03.2021 on or before 4.30 P.M.
2. Bids received through any other mode such as speed post, courier service or Registered post will not be entertained. The Office of the Nezarath Department will not take any responsibility for delay, loss or non-receipt of quotations sent by post. Bids received after the due date and time and the incomplete ones shall be rejected outrightly.
3. Rate should be quoted taking into account the description, make, type, specification etc. Vendors must provide the **original product of the respective Brand** mentioned in the table above. Any duplicate, fake or similar product made by any other brand will not be accepted.
4. There is no hard and fast rule that a Vendor must provide all the articles. A Vendor willing to provide any one or some of the articles mentioned above can participate in the tendering process.
5. The Company / Firm must have GST Registration, PAN, Bank Account. Supporting documents must be enclosed.

Office of the Judge-In-Charge of Nezarath Department  
District Judge's Court, Purba Bardhaman.

Memo No..... 89/N / Dated: 18.02.2021

Copy forwarded to:-

- 1) The District Magistrate, Purba Bardhaman.
- 2) The Superintendent of Police, Purba Bardhaman.
- 3) The C.M.O.H. Purba Bardhaman.
- 4) The Executive Officer Purba Bardhaman Municipality.
- 5) The S.D.O, North / Sourth, Purba Bardhaman.
- 6) The Sabahadhipati, Zilla Parishad, Purba Bardhaman
- 7) The Secretary, Zilla Parishad, Purba Bardhaman.
- 8) The Registrar, District Judge's Court, Purba Bardhaman
- 9) The Registrar-in-Charge of Accounts, Civil Courts, Purba Bardhaman
- 10) The Judge-in-Charge of Nezarath, Civil Court, Kalna / Katwa with a request display the memo of "Notice Inviting Tender" in the notice board.
- 11) The Chief Judicial Magistrate, Purba Bardhaman.
- 12) The A.C.J.M, Kalna / Katwa.
- 13) The Nodal Officer, Purba Bardhaman.
- ✓ 14) The System Officer / Assistant of E-Court Project, Purba Bardhaman, for uploading the Tender official Website.



(Kuntal Bhattacharyya )  
Registrar-In-Charge of Nezarath Department,  
District Judge's Court, Purba Bardhaman